NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 553 of 2019

In the matter of: **IDBI Bank**Appellant Vs. Mamta Binani & Ors. ...Respondents Present For Appellant alongwith Mr. Abhinav Vasisht, Sr. Advocate Ms. Nishtha Chaturvedi. Riva Kohli Ms. 82 Mr. Manmeet Singh, Advocates. Mr. Aditya Shankar, Intervenor ICICI. For Respondents: Mr. Abhijeet Sinha, Ms. Sreenita Ghosh, Ms. Mamta Binani, Advocates for R-1. Mr. Shreyas Edupuganti & Mr. Rishav Banerjee, Advocates for R-2. Mr. PBA Srinivasan, Mr. Avinash Mohapatra, & Ms. Ichchha Advocates for R-3. Mr. Tushar Bhatnagar, Ms. Paridhi Dixit, Mr. Akshat Hansaria (for ICICI), Intervenor. Ms. Manasi Chatpalliwar (for ICICI) & Mr. Saptarshi Mandal, Advocates. Mr. Saikat Sarkar, for RP. With

Company Appeal (AT) (Insolvency) No. 982 of 2019

In the matter of:

Deccan Chronicle Marketeers & Ors.

Vs.

Deccan Chronicle Holdings & Anr.

Present

For Appellants Mr. Uday Holla, Sr. Advocate alongwith Ms. Krutika Raghavan, Advocate for Appellants.

....Appellants

...Respondents

For Respondents: Mr. PBA Srinivasan, Mr. Shreyas Edupuganti & Mr. Rishav Banerjee, Advocates for R-2.

Ms. Ichchha, Advocate for R-3.

Mr. Abhinav Vasisht, Sr. Advocate alongwith Mr. Avinash Mohapatra, Ms. Sreenita Ghosh, Mamta Binani & Mr. Saptarshi Mandal, Advocates.

Mr. Abhijeet Sinha & Mr. Saikat Sarkar, for RP

Ms. Nishtha Chaturvedi, Ms. Riya Kohli & Mr. Manmeet Singh, Intervenor.

ORDER

(Virtual Mode)

28.09.2020: Heard the Learned Senior Counsel for the Appellant/ IDBI Bank in Company Appeal (AT) (Insolvency) No. 553 of 2019 in **'Part'**. For continuation, the matters are adjourned to **29th September, 2020**.

[Justice Venugopal M.] Member (Judicial)

[Dr. Alok Srivastava] Member (Technical)

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